CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath Road, New Delhi-110001 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. RA-14026(11)/1/2023-CERC

PUBLIC NOTICE

Sub: Public hearing on Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024.

The Commission vide public notice dated 17.02.2024, has invited comments/suggestions from the stakeholders on the Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024 by 14.03.2024.

2. It has been decided to hold a public hearing on the above subject on **19.03.2024 at 10:30 AM** as per the details given below: -

Date	Venue	Timing	Invitee
19.03.2024	Online Video	10.30 AM	Representatives of Central / State
	Conference		Governments / Load Despatch
			Centers/ State Utilities/ CPSUs
			/ CTUs / STUs / Transmission
			Licensees / Trading Licensees / Power
			Exchanges / Individual Experts / RE
			Developers/ RE Associations/ NGOs
			/ IPPs / Financial Institutions
			/Consultancy Firms/ /any
			other organizations

- 3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 19.03.2024 or depute a responsible officer of your organization fully conversant with the subject matter.
- 4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to undersigned by 15.03.2024. Microsoft teams link of the Public Hearing shall be shared. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and advisor-re@cercind.gov.in by 15.03.2024. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/ (Harpreet Singh Pruthi) Secretary

Dated: 6th March, 2024